

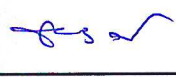
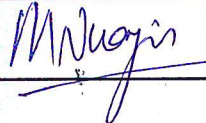
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.705&708/2018 & IA No.234,443&921/2019 in CP(IB) No.198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENTS(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
Kan Venkateswami	Li & Sridhar	9246547968	
M.NIRANJAN	Chartered Accountant	canirajan@yahoo.com 9849554040	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

IA No.705/2018

Counsel for the Applicant present. No representation on behalf of the Respondent. Counsel for the Applicant is directed to send another notice to the Respondent for appearance.

IA No.708/2018

No representation on behalf of the Applicant.

IA No.234/2019


Counsel for the Applicant present and prayed time for making submissions.

IA No.443 & 921/2019

No representation on behalf of the Applicant.

Put up all the IAs on 22.04.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL